

Declaration of Assets and Liabilities

2024-25

2023-24

ALOK KUMAR JHA

Year

son/daughter/wife of **HRIDAY NARAYAN JHA**

aged **26** years, belonging to **BIHAR VIDHAN SABHA, PATNA**

service and presently working as **OFFICE ATTENDANT**

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets
(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant 1-1 Name	Dependant 2 Name	Dependant 1-3 Etc. Name
(i)	Cash	10,000/-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI-5000/- PNB-6000/-	—	—	—	—
(iii)	Bonds, Debentures and Shares in companies	NIL	—	—	—	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	NIL	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	NIL	—	—	—	—
(vi)	Jewellery (give details of weight and value)	GOLD-1kg	—	—	—	—
(vii)	Other assets, such as values of claims / interests	NIL	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here, means a person substantially dependent on the income of the employee.

Alok Kumar Jha

SO(E)

11/14/25

1585
11/2/25

135

B. Details of Immovable assets.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI	—
	(ii) Loans from financial institutions	600000/-	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

Attest

	(d) dues to departments dealing with telephones	NIL	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	—
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge. [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BMJPT7723F	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	—
	(iii) Sales Tax [Only in case of proprietary business]	NIL	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPE/PRAN No. :-

110145365427

Gender :-

M (M/F)

Date of Birth :-

05011997 (DD/MM/YYYY)

Class/Group :-

C

(A/B/C)

Cadre :-

BIHAR VIDHAN SABHA, PATNA

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

MADHUBANI

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA

Date: 10/02/2025

Signature

Alok Kumar Jha

Name of Employee: ALOK KUMAR JHA

Designation: OFFICE ATTENDANT

Department: BIHAR VIDHAN SABHA, PATNA

Alok Kumar Jha

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.